

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 30172/2018, in Criminal Appeal No(s). 148-151/2014

ANJUM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETARY

Respondent(s)

Date : 13-04-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Raju Ramachandran, SR. Adv.
Mr. Shakeel Ahmed, AOR
Ms. Sadiya Shakeel, Adv.
Ms. Manjula Pal, Adv.
Mr. Adeel Talib, Adv.

For Respondent(s) Mr. K.K. Tyagi, Adv.
Mr. Ravi Ranjan, Adv.
Mr. Iftikhar Ahmad, Adv.
Mr. P. Narasimhan, AOR

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appeals are of the year 2014. Let the appeals be listed for
final disposal in the first week of August, 2018.

The bail application is rejected at this stage.

(ASHWANI THAKUR)
COURT MASTER (SH)(ANITA RANI AHUJA)
COURT MASTER